निर्माण, आवास तथा पूर्ति मंत्रालय में उप-मंत्री (श्री इकबाल सिंह) : (क) और (ख). केन्द्रीय लोक निर्माण विभाग के मालियों का यह कर्तव्य है कि वे सभी सरकारी क्वार्टरों से सम्बद्ध बगीचों तथा मैदानों का अनुरक्षण करें। निर्माण, आवास तथा पूर्ति मंत्रालय के अधिकारियों तथा कर्मचारियों के लिये कोई विशेष व्यवस्था नहीं है।

(ग) प्रश्न ही नहीं उठता।

निर्माण, आवास तथा सम्भरण मंत्रालय के अधिकारियों तथा कर्मचारियों को क्वार्टरों का दिया जाना

1171 **श्री राम चरण** : क्या निर्माण, आवास तथा सम्भरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली स्थित उनके मंत्रालय तथा उससे सम्बद्ध और अधीनस्थ कार्यालयों में काम करने वाले अधिकारियों और कर्मचारियों के क्वार्टर अन्य मंत्रालयों और कार्यालयों के कर्मचारियों के क्वार्टरों की तुलना में अधिक सुविधाजनक स्थानों पर है ; और

(ख) यदि हां, तो उसके क्या कारण है ?

निर्माण आवास तथा पूर्ति मंत्रालय में उप-मंत्री (श्री इकबाल सिंह) : (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

Fertiliser Factory for Paradeep

1173. **Shri Sradhakar Supakar:**
Shri Chintamani Panigrahi:
Shri N. R. Laskar:

Will the Minister of **Petroleum and Chemicals** be pleased to state:

(a) whether Government are aware of any proposal for setting up of a fertiliser factory in private sector at Paradeep;

(b) if so, the main features thereof;

(c) whether representatives of the British India Development Corporation visited Orissa in this connection recently; and

(d) if so, the findings thereof?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghu Ramaiah): (a) No firm proposals have been received so far for the setting up of a fertilizer factory at Paradeep in the private sector.

(b) Does not arise.

(c) Yes..

(d) Their detailed report is awaited.

Social Welfare

1174. **Shri P. P. Esthose:** Will the Minister of **Social Welfare** be pleased to state:

(a) the financial allocation for social welfare in the Third Plan, State-wise; and

(b) the target achieved?

The Minister of State in the Department of Social Welfare (Shrimati Phulrenu Guha): (a) State-wise financial allocations in the Third Plan under the Head 'Social Welfare' are as given below:—

State	Rs. in lakhs
1	2
Andhra Pradesh	83·09
Assam	19·15
Bihar	35·24
Gujarat	38·11
Jammu and Kashmir	13·69
Kerala	39·37
Madhya Pradesh	70·00
Madras	51·63
Maharashtra	100·54
Mysore	30·04
Orissa	15·55
Punjab	74·30
Rajasthan	40·00
Uttar Pradesh	74·65
West Bengal	440·19
	1125·46